

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/110/(IB)/2017  
NAME OF THE PETITIONER(S) : PHENIX CONSTRUCTION TECHNOLOGIES  
NAME OF THE RESPONDENT(S) : CETHAR LTD  
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.J. RISHIKESH  
P.J. SRI ANESH  
98848 62677  
sriganeshkya@gmail.com

for Respondent

*[Signature]*

**ORDER**

No representation on behalf of the Petitioner. Mr. P.J. Rishikesh, Counsel for Respondent filed a memo submitting that insolvency process has been initiated by the Division Bench of Chennai on 16.06.2017 in CP/511/2017 and moratorium was declared. The Registry is directed to send notice to the Petitioner for his submission. Counsel for Respondent is directed to place the above order issued by the Division Bench, Chennai on the next date of hearing. Put up on **16.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)